

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3508/09/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Ltd
NAME OF THE COMPANY	Amrit Jai ventures I vi Liu
NAME OF THE PETITIONER(S)	SEW & Prasad
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NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Ltd
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UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr P.V. Amormadha Prasad	Cound	98460 28289	M132
K. SULESH KUMAR	Adv.	Sweet knm/cgmail.com	GRY.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr Amarnadha Prasad and Shri K. Suresh Kumar, Learned Counsels for the Petitioner and submitted that the office objections have already been complied and registry is directed to give the regular No. post the case on 3.11.2017

Member (T)

Member (J)

Bm